

[श्री जगदेव सिंह सिद्धान्ती]

रहते हैं क्या वे यह साहस करेंगे कि अपने-अपने भवनों के अन्दर निराश्रित लोगों के लिए कुछ आश्रय देने का प्रबन्ध करें ?

Shri Jaipal Singh (Ranchi West): From the answers in the statement it is obvious that the Bharat Sevak Samaj has been, though not a complete failure, very ineffective and if so, why does the Government not enlist the service of any other agency?

Shri Mehr Chand Khanna: I am sorry if I have created that impression in the mind of the hon. Member. Bharat Sevak Samaj is doing very good work and there is no cause for any complaint.

श्री प्रकाशवीर शास्त्री (बिजनौर) : आज के समाचारपत्रों में यह है कि आवास और निर्माण मंत्री स्वयं एक दिन रात्रि को उन सभी की दुर्दशा देखने के लिये गये थे जो सड़कों पर पड़े थे। मेरा अनुमान है कि उनको देखने के बाद उनके हृदय में दया भी अवश्य उत्पन्न हुई होगी। मैं उनसे यह पूछना चाहता हूँ कि उन सारी परिस्थितियों को ध्यान में रखते हुए भारत सेवक समाज और गवर्नमेंट के अतिरिक्त भी जो कुछ बालेंदरी आर्गनाइजेशन हैं इस प्रकार की दिल्ली में, क्या उन्होंने उन से भी कुछ सम्पर्क किया है कि इसके समाधान में वे भी कुछ सहायक हो सकती हैं ?

श्री मेहर चन्द खन्ना : जहाँ तक बालेंदरी आर्गनाइजेशन का सम्बन्ध है, भारत सेवक समाज तो काम कर रही है। कार्पोरेशन भी काम कर रही है। अगर कोई और बालेंदरी आर्गनाइजेशन इस मामले में दिलचस्पी लेना चाहती है तो मुझे वह लिखे मैं देखने के लिए तैयार हूँ।

Shrimati Lakshmikanthamma: Sir, on a point of clarification. Because of the human lives, I want to ask whether

Government will issue instructions to see that people are not driven from public places.

Mr. Speaker: I cannot allow any more questions. There is another calling attention notice about the Delhi Milk Supply and it will be taken up at 5 O'clock. (*Interruptions.*) There is no half an hour discussion. Now, papers to be laid on the Table.

12.27 hrs.

PAPERS LAID ON THE TABLE

WAGE BOARD FOR ENGINEERING INDUSTRIES EXCLUDING STEEL PLANTS

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya) on behalf of Shri D. Sanjivayya: I beg to lay on the Table a copy of Government Resolution No. WB-4(3)/64 dated the 12th December, 1964, regarding setting up of Wage Board for the Engineering Industries excluding the Steel Plants. [*Placed in Library. See No. LT-3632/64.*]

ANNUAL REPORTS AND AUDITED ACCOUNTS ETC. OF FERTILISER CORPORATION OF INDIA, AND THE INDIAN DRUGS AND PHARMACEUTICALS LTD., NEW DELHI

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): I beg to lay on the Table a copy each of the following papers:—

- (i) (a) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the above